

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No. CP 68/94 (No 45/93) of 1994

Applicant(s) G. L. Verma

Respondent(s) S. N. R. Ranganathan

Advocate for Applicant(s) _____

Advocate for Respondent(s) _____

Notes of the Registry

Orders of the Tribunal

15.7.94

S. N. R. Sharma counsel for the applicant.

Hearings notice of the C.P.
to the respondents, returnable on 31.8.94.
May be listed for admission on 31.8.94.

The personal presence of the
respondents is dispensed with for the time
being.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judl)

Regd. A-2
notices issued
to the respondents
No. 1 to R3
along with copy of
application & the
annex. pages No.
1 to 26.

31.8.94

Division Bench not formed
May be listed for admission on 2.9.94

Court Officer

15.7.94
No. 39/26k
3928
dated 13.7.94